

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
28-06-2024 AT 10:30 AM**

**CP(IB) No. 599/7/HDB/2019**

**AND**

**IA (IBC) 184/2022 in 455/2021, IA (IBC) 455/2021 & IA (IBC) 1118/2024 in**

**CP(IB) No. 599/7/HDB/2019**

u/s. 7 of IBC, 2016

**IN THE MATTER OF:**

Punjab National Bank

**...Financial Creditor**

**AND**

Saptarishi Hotels Pvt Ltd

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA (IBC) 184/2022 in 455/2021**

**Orders deferred till 29.07.2024.**

**IA (IBC) 455/2021**

**Orders deferred till 29.07.2024.**

**IA (IBC) 1118/2024**

Due to power grid network break down, the hearing could not be conducted.

Hence, matter adjourned to 01.07.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**